



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-175/NCLAT/CHN BEN/2026

Dated: 21st Sept 2026

NOTICE

Please take notice that the following matter of Chennai Bench to be listed on 23.09.2026 will not be taken up on that day. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms. Khushbu V Prabhu R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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